

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 04

Dated Guwahati, the 7th January, 2019

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to nominate following Hon'ble Judges under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judges for the Districts shown against their Lordships' names:

Sl. No.	Name of Hon'ble Judges	States/Districts
1.	Hon'ble Mr. Justice N. Kotiswar Singh	Kamrup (Metro) district of Assam.
2.	Hon'ble Mr. Justice Ujjal Bhuyan	Kamrup, Nagaon and Darrang districts of Assam.
3.	Hon'ble Mr. Justice Manash Ranjan Pathak	Cachar, Karimganj and Hailakandi districts of Assam.
4.	Hon'ble Mr. Justice Manojit Bhuyan	Sonitpur, Udalguri and Baksa districts of Assam.
5.	Hon'ble Mr. Justice Michael Zothankhuma	Mamit, Aizawl, Kolasib and Champhai districts of Mizoram.
6.	Hon'ble Mr. Justice Suman Shyam	Dibrugarh, Tinsukia and Sivasagar districts of Assam.
7.	Hon'ble Mrs. Justice Rumi Kumari Phukan	Kokrajhar, Chirang and Dhubri districts of Assam.
8.	Hon'ble Mr. Justice Songkhupchung Serto	Peren, Dimapur, Kohima, Phek, Zunheboto, Kiphire, Mokokchung, Longleng, Mon, Tuensang and Wokha districts of Nagaland.
9.	Hon'ble Mr. Justice Achintya Malla Bujor Barua	Jorhat, Golaghat and Morigaon districts of Assam.
10.	Hon'ble Mr. Justice Kalyan Rai Surana	Lower Subansiri, Upper Subansiri, Siang, West Siang and Upper Siang districts of Arunachal Pradesh and Nalbari district of Assam.
11.	Hon'ble Mr. Justice Prasanta Kumar Deka	Lakhimpur and Dhemaji districts of Assam.
12.	Hon'ble Mr. Justice Nelson Sailo	Lunglei, Lawngtlai, Saiha and Serchhip districts of Mizoram.
13.	Hon'ble Mr. Justice Ajit Borthakur	Bongaigaon and Goalpara districts of Assam.
14.	Hon'ble Mr. Justice Hitesh Kumar Sarma	Barpeta and West Karbi Anglong districts of Assam.
15.	Hon'ble Mr. Justice Mir Alfaz Ali	Karbi Anglong & Dima Hasao districts of Assam.
16.	Hon'ble Mr. Justice Sanjay Kumar Medhi	East Siang, Lower Siang, Lower Dibang Valley, Lohit, Anjaw, Namsai, Changlang, Tirap, Longding districts of Arunachal Pradesh.
17.	Hon'ble Mr. Justice Nani Tagia	Tawang, West Kameng, East Kameng, Papum Pare, Kurung Kumey and Kra Dadi districts of Arunachal Pradesh.

Contd..

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This order will come into force with immediate effect.

By Order,

Sd/ Robin Phukan
REGISTRAR GENERAL


Memo No. HC.III-13/2006/50/G,
Copy to:

Dated: 7th January, 2019.

1. The Registrar (Vigilance /Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- ✓ 9. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
10. The Private Secretary to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
11. The A.O. (J), _____, Gauhati High Court, Guwahati.
12. The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
13. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

07-01-19


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